

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-20/1999/746 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Satyajit Khound,  
Special Judge, CBI, Assam,  
Addl. Court No. 2, Chandmari, Guwahati -03.

Dated Guwahati the 11<sup>th</sup> February, 2022

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/63 dated 10.02.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.02.2022 along with station leave permission, with the official vehicle, at own cost, from the morning of 11.02.2022 till the morning of 14.02.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No.1 and in his absence, the Special Judge, CBI, Addl. Court No. 3 shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/1999/747/dated** , 11-02-2022

Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.1 , Chandmari, Guwahati -3.
2. The Special Judge, CBI, Assam, Addl. Court No.3 , Chandmari, Guwahati -3.
3. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**